

**GOVERNMENT OF MEGHALAYA
POLITICAL DEPARTMENT**

ORDER

No. POL.75/2020/PtI/45

Dated: Shillong the 6th June, 2020

In continuation to Order No. POL.75/2020/PtI/43, dated 1st June, 2020 **religious places / places of worship** are permitted to re-open in the State with effect from 14th June, 2020:

The above permission is subject to adherence to guidelines prescribed by the Ministry of Home Affairs, Govt. of India and Ministry of Health and Family Welfare, Govt. of India. All Religious Organizations shall intimate the Deputy Commissioner and adhere to the SOP issued by the Political Department, Government of Meghalaya vide No. POL.85/2020/Pt I/112, dated 6th June, 2020.



(M.S. Rao)

Chief Secretary

Government of Meghalaya

Memo POL.75/2020/PtI/45-A

Dated: Shillong the 6th June, 2020

Copy to:-

1. The Secretary to the Governor of Meghalaya for kind information of the Hon'ble Governor.
2. The Private Secretary to the Chief Minister, Meghalaya for kind information of the Chief Minister.
3. The Private Secretary to the Deputy Chief Minister, Meghalaya for kind information of the Deputy Chief Minister.
4. The Private Secretary to the Health Minister, Meghalaya for kind information of the Health Minister.
5. The Private Secretary to the all Hon'ble Ministers, Meghalaya for kind information of Hon'ble Minister.
6. The Private Secretary to Chief Secretary, Government of Meghalaya for favour of information of the Chief Secretary.
7. The Additional Chief Secretaries/Principal Secretaries/ Commissioners & Secretaries/ Secretaries of all the Department, Government of Meghalaya.
8. The Director General of Police, Meghalaya, Shillong for favour of information and necessary action.
9. The Director, Information and Public Relations for wide publicity of the Order.
10. The Director of Health Services (MI)/MCH&FW)/Research), Meghalaya, Shillong.
11. The Director All India Radio for wide publicity of the above Order.
12. The Director, Doordarshan Kendra Shillong for wide publicity of the above Order.
13. The Secretary Autonomous District Councils.
14. All Deputy Commissioners, Shillong/Nongstoin/Mawkyrwat/Jowai/Khliehriat/
Nongpoh/Tura/Ampati/Resubelpara/Williamnagar/Baghmara for
information and necessary action.
15. All Superintendents of Police, Shillong/Nongstoin/Mawkyrwat/Jowai/
Khliehriat/
Nongpoh/Tura/Ampati/Resubelpara/Williamnagar/Baghmara for
information and necessary action.
16. The Chief Executive Officer, Municipal Board, Shillong/
Tura/Jowai/Resubelpara.

Secretary to the Government of Meghalaya
Political Department